

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3544/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, Arunachal Pradesh.

Dated Guwahati 28th June 2019.

Sub: Preparatory leave.

Ref:- Your letter No. WS/DSC/Aalo-01/2019-20, dtd. 26.06.2019.

Sir,

With reference to the above, I am directed to inform you that as you have already joined as District & Sessions Judge, Aalo, on the forenoon of 26.06.2019, your prayer for preparatory leave w.e.f. 26.06.2019 to 01.07.2019 has been rejected as per rules. However, you are directed to apply for earned leave/casual leave for these 6(six) days w.e.f. 26.06.2019 to 01.07.2019.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

3546
Memo NO.HC.VII-21/2008/3545-A, dated 28.06.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

✓ 2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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